GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 4766 TO BE ANSWERED ON AUGUST 21, 2025

DEMOGRAPHIC DATA UNDER PM SVANIDHI SCHEME

NO. 4766. ADV. CHANDRA SHEKHAR:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government has noted that the enhanced PM SVANidhi scheme announced in the Union Budget 2025-26 does not include demographic data on Scheduled Castes, Scheduled Tribes and Other Backward Classes beneficiaries thereby risking unequal access to the scheme;
- (b) if so, the details thereof;
- (c) whether the Government proposes to establish data-driven monitoring systems to track and address such disparities and if so, the details thereof; and
- (d) whether such measures will be aligned with the World Bank's priorities for an inclusive financial system and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): The restructuring of the PM SVANidhi scheme has not been approved yet.
